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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 822/2017 & I.A. 14321/2017, 14647/2018

CNH INDUSTRIAL (INDIA) PVT. LTD. Plaintiff Through: Ms. Rajeshwari H. and Ms. Swapnil Gaur, Advocates.

versus

TIRTH AGRO TECHNOLOGY PVT. LTD..... Defendant Through: Mr. Amit Sibal, Senior Advocate with Mr. J.Sai Deepak, Mr. Guruswamy Nataraj and Mr. Shashikant Yadav, Advocates.

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+ CS(COMM) 841/2017 & I.A. 679/2018, 17357/2018, 1020/2020

CNH INDUSTRIAL (INDIA) PRIVATE LIMITED Plaintiff Through: Ms. Rajeshwari H. and Ms. Swapnil Gaur, Advocates.

versus

TIRTH AGRO TECHNOLOGY PVT. LTD. Defendant Through: Mr. Amit Sibal, Senior Advocate with Mr. J.Sai Deepak, Mr. Guruswamy Nataraj and Mr. Shashikant Yadav, Advocates.

CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

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ORDER 21.07.2022

Learned counsels appearing on behalf of the parties seek a period of two weeks to file written notes on arguments.

CS(COMM) 822/2017 and connected matter

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This is a digitally signed order.

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Let written notes be filed on behalf of the parties within a period of two weeks from today.

List on 24.08.2022.

I.A. 14324/2017 (under Order 26 Rule 9 CPC, by Plaintiff) in CS(COMM) 822/2017

Learned counsel appearing on behalf of the Plaintiff submits that present application may be disposed of as infructuous.

Accordingly, present application is disposed of as infructuous.

I.A. 665/2018 (under Order 7 Rule 11 CPC, by Defendants) in CS(COMM) 822/2017 and 678/2018 (under Order 7 Rule 11 CPC, by Defendants) in CS(COMM) 841/2017

Ms. Rajeshwari H., learned counsel appearing on behalf of Plaintiff points out that present applications have been wrongly shown in the cause list as they are already disposed of *vide* order date 25.02.2019.

Registry is directed not to reflect these applications in future, in the cause list.

I.A. 14321/2017 (under Order 39 Rules 1 and 2 CPC, by Plaintiff), **4567/2019** (under Order 13A CPC, by Defendant), **1018/2020** (under Order 11 Rule 1(10) CPC, by Plaintiff) **in CS(COMM) 822/2017 I.A. 14666/2017** (under Order 39 Rules 1 and 2 CPC, by Plaintiff), **4568/2019** (under Order 13A CPC, by Plaintiff) **in CS(COMM) 841/2017**

List for hearing on 24.08.2022.

JYOTI SINGH, J

JULY 21, 2022/sn

CS(COMM) 822/2017 and connected matter

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